

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 221 of 2016
AND
APPEAL NO. 222 OF 2016

Dated: 19th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Savita Oil Technologies Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Naryana M.G.

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-1

Mr. Ravi Agarwal
Mr. B.C.Thiruvengadam for R-2

ORDER

List these matters for hearing on **25.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt